ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33752/2026	RAMESH CHOUHAN	SUBODH KUMAR MOHANTY	BRAJARAJNAGAR /131 /2018
	BLAPL/11893/2026	VS	VS	J.M.F.C.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		GR/0001229/2018
2	D-BLAPL/33714/2026	JITENDRA BEHERA @ JITENDRIYA BEHERA @ JITU BEHERA	SURYAKANTA DWIBEDI	KISINDA /54 /2025
	BLAPL/11894/2026	VS	VS	ADDL.SESSIONS JUDGE CUM SPL JUDC
		STATE OF ODISHA		ST/0000037/2026
3	D-BLAPL/33895/2026	NIRUPAMA SAHOO	SAPAN KUMAR LENKA	PURI TOWN /587 /2026
	BLAPL/11895/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0001378/2026
4	D-BLAPL/33474/2026	BISWABHUSAN BARAL @ BABU	PITABAS KHUNTIA	BANIGOCHA /131 /2026
	BLAPL/11896/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,NAYA
		STATE OF ODISHA		Spl/0000092/2026
5	D-BLAPL/33696/2026	SK. ABBASH	ADITI HOTA	SPL.TASK FORCE /17 /2023
	BLAPL/11897/2026	VS	VS	2ND A.D.J.,PURI(Puri)
		STATE OF ODISHA		TR/0000024/2024
6	D-BLAPL/33899/2026	JYOTI PRAKASH NAYAK	SUDHASU SEKHAR MOHAPATRA	TANGI /546 /2026
	BLAPL/11898/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000227/2026
7	D-BLAPL/33660/2026	SRIHARI PRADHAN	SULOCHANA PATRO	MOHANA /57 /2024
	BLAPL/11899/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,GAJA
		STATE OF ODISHA		ST/0000073/2024
8	D-BLAPL/33195/2026	RANJAN MOHANTY	GOREKHANATH DAS	KHANDAGIRI P.S. /247 /2025
	BLAPL/11900/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000293/2025
9	D-BLAPL/33819/2026	ANAND HANUMANT PANCHAL @ ANAND PANCHAL	SK. ZAFARULLA	KAKIRIGUMMA /38 /2026
	BLAPL/11901/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000063/2026
10	D-BLAPL/33076/2026	BIPRA CHANDRA RAWAL@BHOLU	ABHISHEK SAHOO	BOLANGIR TOWN /445 /2026
	BLAPL/11902/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000031/2026
11	D-BLAPL/33716/2026	CHARAN BEHERA	SURYAKANTA DWIBEDI	/ /0
	BLAPL/11903/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		2(A)CC/0000020/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/33871/2026	PRAKASH PAIKRAY @PAPU	LAXMINARAYAN RAYATSINGH	PURI SADAR /106 /2026
	BLAPL/11904/2026	VS	VS	SPECIAL JUDGE (POCSO), PURI(Puri)
		STATE OF ODISHA		TR/0000039/2026
13	D-BLAPL/33783/2026	JAGANNATH DIGAL	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026
	BLAPL/11905/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000160/2026
14	D-BLAPL/33944/2026	DANIEL HARIJAN	AMIT KUMAR SAHU	BOIPARIGUDA /68 /2026
	BLAPL/11906/2026	VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000023/2026
15	D-BLAPL/33409/2026	ARABINDA SETHY	PRADIPTA BEURA	TIGIRIA /189 /2024
	BLAPL/11907/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000080/2026
16	D-BLAPL/33809/2026	PRATAP NAYAK	SK. ZAFARULLA	/ /0
	BLAPL/11908/2026	VS	VS	SPECIAL JUDGE, NIMAPARA(Puri)
		STATE OF ODISHA		TR/0000038/2026
17	D-BLAPL/33887/2026	DINESH RANJAN DASH	SOUMYA RANJAN MOHANTY	CAPITAL P.S. /782 /2026
	BLAPL/11909/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0002378/2026
18	D-BLAPL/33707/2026	ABHISEK SINGH	SOUBHAGYA KUMAR DASH	/ /0
	BLAPL/11910/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		2(A)CC/0000007/2026
19	D-BLAPL/33841/2026	LIPUN@DIPUN@SANTOSH DAS	JUGALA KISHORE PANDA	KAMAKHYANAGAR /162 /2026
	BLAPL/11911/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
		STATE OF ODISHA		GR/0000284/2026
20	D-BLAPL/33933/2026	PRAKASH RAJ @SIPU	GURUPRASAD BEHERA	SAHADEV KHUNTA /290 /2026
	BLAPL/11912/2026	VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		CT/0000681/2026
21	D-BLAPL/33676/2026	RUTA THELA	AMULYA RATNA PANDA	GOCHHAPADA /177 /2026
	BLAPL/11913/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000156/2026
22	D-BLAPL/33960/2026	OMM PRAKASH SWAIN	JITENDRA SAMANTARAY	KHURDA SADAR /140 /2024
	BLAPL/11914/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		STATE OF ODISHA		ST/0000036/2026
23	D-BLAPL/33890/2026	SASMITA SAMAL	SUBHRAJIT SAHOO	CAPITAL P.S. /782 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11915/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0002378/2026
24	D-BLAPL/33854/2026	CHITTARANJAN ROUTRAY	AMLAN SHAKTI PAUL	TOMANDO /1 /2021
	BLAPL/11916/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) TR/0000002/2021
25	D-BLAPL/33674/2026	PRAMODA PRADHAN	AMULYA RATNA PANDA	KHAJURIPADA /207 /2026
	BLAPL/11917/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000153/2026
26	D-BLAPL/33713/2026	KABA @ ABHAYA BEHERA	ARIJEET MISHRA	RAJKANIKA /395 /2026
	BLAPL/11918/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000069/2026
27	D-BLAPL/33730/2026	NILAKANTHA BEHERA	SANJIB KUMAR BHANJADEO	/ /0
	BLAPL/11919/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000473/2026
28	D-BLAPL/33745/2026	GEDU @ KARTIKA BHUJABAL	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /34 /2026
	BLAPL/11920/2026	VS STATE OF ODISHA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000126/2026
29	D-BLAPL/32432/2026	BENUDHR KISHAN	DHIRENDRA KUMAR MOHAPATRA	DHARUADIHI /194 /2026
	BLAPL/11921/2026	VS STATE OF ODISHA	VS	J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000562/2026
30	D-BLAPL/33797/2026	MUNA PRADHAN	BIKASH CHANDRA PARIJA	ANANDAPUR /213 /2026
	BLAPL/11922/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(GR/0000407/2026
31	D-BLAPL/33813/2026	PRADEEP KUMAR SAHOO	MANOJ KUMAR MALLICK	/ /0
	BLAPL/11923/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR 2(A)CC/0000016/2026
32	D-BLAPL/33824/2026	SWAPNIL DESHMUKH @ SWAPNIL SANTOSH DESHMUKH	SK. ZAFARULLA	KAKIRIGUMMA /38 /2026
	BLAPL/11924/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000063/2026
33	D-BLAPL/33903/2026	RAJU BAGH	AMULYA RATNA PANDA	GOCHHAPADA /30 /2026
	BLAPL/11925/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000070/2026
34	D-BLAPL/32665/2026	DEEPAK KUMAR	DEBASHIS ROUTRAY	TIKABALI /32 /2024
	BLAPL/11926/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000064/2024
35	D-BLAPL/32739/2026	KRUSHNA MOHAN SETHI	BIKASH CHANDRA PARIJA	BALASORE SADAR /344 /2026
	BLAPL/11927/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(E
		STATE OF ODISHA		Spl/0000217/2026
36	D-BLAPL/33031/2026	KALIA PARIDA @ UMAKANTA	KABIRAJ PRADHAN	BANAPUR P.S. /247 /2026
	BLAPL/11928/2026	VS	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho
		STATE OF ODISHA		GR/0000478/2026
37	D-BLAPL/33987/2026	BISWAJIT BEHERA	SUSHANTA HARICHANDAN	BENTKAR (42 MOUZA) UPD CUTTACK
	BLAPL/11929/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000963/2026
38	D-BLAPL/33923/2026	BENJAMIN MOHANTA	SURYAKANTA DWIBEDI	RAIRANGPUR TOWN /308 /2026
	BLAPL/11930/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP
		STATE OF ODISHA		CT/0001320/2026
39	D-BLAPL/34017/2026	JAYAKRUSHNA PATRA	SUDHANSU SEKHAR DASH	/ /0
	BLAPL/11931/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000204/2026
40	D-BLAPL/34019/2026	CHINA @ JIBAN RANJAN RAY	SUDHANSU SEKHAR DASH	NAUGAON /172 /2026
	BLAPL/11932/2026	VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagat
		STATE OF ODISHA		Spl/0000011/2026
41	D-BLAPL/33896/2026	JAYAKRUSHNA SAHU	ADITI HOTA	JARAPADA /347 /2026
	BLAPL/11933/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000036/2026
42	D-BLAPL/33971/2026	SIPUN @ CHITTARANJAN DASH	BABITA DAS	GOPALPRASAD /297 /2026
	BLAPL/11934/2026	VS	VS	J.M.F.C,TALCHER(Anugul)
		STATE OF ODISHA		GR/0001585/2026
43	D-BLAPL/33998/2026	BALIA DAS	ADITI HOTA	HINJILI /542 /2026
	BLAPL/11935/2026	VS	VS	J.M.F.C.,HINJILI(Ganjam)
		STATE OF ODISHA		GR/0000587/2026
44	D-BLAPL/33957/2026	ABHISHEK MALI	UPASIKA SAMANTARAY	JEYPORE TOWN /123 /2023
	BLAPL/11936/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(
		STATE OF ODISHA		CT/0000098/2023
45	D-BLAPL/33606/2026	SANJIB GOUD	MANAS KUMAR CHAND	NARLA /94 /2026
	BLAPL/11937/2026	VS	VS	DISTRICT & SESSIONS JUDGE, BHAWA
		STATE OF ODISHA		CT/0000079/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34024/2026	SIDHES MAHAKUR @ SIDESH MAHAKUR	BIKASH KARNA	/ /0
	BLAPL/11938/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		2(A)CC/0000036/2026
47	D-BLAPL/33729/2026	HARSHVARDHAN GHUGAR@DILLIP	ASHUTOS DASH	BADMAL /284 /2026
	BLAPL/11939/2026	VS	VS	A.D.J.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		CT/0000144/2026
48	D-BLAPL/33010/2026	NARAYAN SWAIN	BIBHUTI RANJAN SWAIN	TOMANDO /102 /2026
	BLAPL/11940/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000257/2026
49	D-BLAPL/33950/2026	DOMENDRA SAHU	BIJAY KUMAR BEHERA	/ /0
	BLAPL/11941/2026	VS	VS	SPECIAL JUDGE,NAWAPARA(Nuapada)
		STATE OF ODISHA		SA/0000036/2026
50	D-BLAPL/33990/2026	RAJA SABAR @PITAMBAR SABAR	DHANANJAYA MUND	BHAWANIPATNA TOWN /378 /2026
	BLAPL/11942/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA
		STATE OF ODISHA		CT/0000831/2026
51	D-BLAPL/30922/2026	BASANTA SUNA	NIRANJAN PANDA	BAUNISUNI /56 /2025
	BLAPL/11943/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000077/2025
52	D-BLAPL/33951/2026	RAVI SEN	BIJAY KUMAR BEHERA	/ /
	BLAPL/11944/2026	VS	VS	SPECIAL JUDGE,NAWAPARA(Nuapada)
		STATE OF ODISHA		SA/0000040/2026
53	D-BLAPL/33994/2026	G. NARAYANAPPA @ NARAYANAPPA	MAHES DAS	/ /0
	BLAPL/11945/2026	VS	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000027/2026
54	D-BLAPL/33620/2026	SWETA KANHAR	ABHISHEK SAHOO	G.R.P.S. (BALANGIR) /46 /2026
	BLAPL/11946/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000023/2026
55	D-BLAPL/33170/2026	MD. ASGAR ANSARI	SANDEEP RAJ PANDA	KEONJHAR SADAR /60 /2026
	BLAPL/11947/2026	VS	VS	A.D.J.,KEONJHAR(Kendujhar)
		STATE OF ODISHA		ST/0000021/2026
56	D-BLAPL/33954/2026	RAMESH BAGH	AMIT KUMAR SAHU	BOIPARIGUDA /68 /2026
	BLAPL/11948/2026	VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000023/2026
57	D-BLAPL/33909/2026	PRAKASH SAHU @ PRAKASH CHANDRA SAHU	BHABANI SHANKAR DASPARIDA	BANTALA /412 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11949/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002149/2026
58	D-BLAPL/33922/2026	GOURAV KUMAR	BISWAJIT RANJAN TRIPATHY	BOUDH /54 /2026
	BLAPL/11950/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000043/2026
59	D-BLAPL/34070/2026	DHANANJAYA KUMAR	SARAT KUMAR JENA	/ /0
	BLAPL/11951/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000030/2026
60	D-BLAPL/33581/2026	KHIRA BARIK	PARTHA SARATHI DAS	PANDAPADA /25 /2025
	BLAPL/11952/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000203/2025
61	D-BLAPL/33723/2026	SK.HYDER @ RAHUL @ SK.HAIDAR	BASANTA KUMAR DAS	MADHUPATNA /283 /2026
	BLAPL/11953/2026	VS STATE OF ODISHA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001057/2026
62	D-BLAPL/33977/2026	SIMANCHAL BINDHANI	PVS NANAJI ACHARY	KOTPAD /151 /2022
	BLAPL/11954/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000016/2023
63	D-BLAPL/32413/2026	DEBASIS MUDULI	DEEPAK DAS	JAJPUR ROAD /470 /2026
	BLAPL/11955/2026	VS STATE OF ODISHA	VS	J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001332/2026
64	D-BLAPL/34064/2026	SANTOSH MAHATO @ BADE	BIJAYA KUMAR RAGADA	RENGALI /159 /2026
	BLAPL/11956/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,JHARS CT/0000124/2026
65	D-BLAPL/34060/2026	RANJIT MUKHI	SUJIT KUMAR SWAIN	DEOGARH /477 /2026
	BLAPL/11957/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000551/2026
66	D-BLAPL/34084/2026	BISWANATH NAYAK	SUJIT KUMAR PATTNAIK	NIMAKHANDI /274 /2024
	BLAPL/11958/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/0000289/2026
67	D-BLAPL/33244/2026	BHAGABAN MAHANTY	SULOCHANA PATRO	PATTAPUR (DIGAPAHANDI) /434 /2021
	BLAPL/11959/2026	VS STATE OF ODISHA	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000109/2022
68	D-BLAPL/34094/2026	RASHMITA SWAIN@MITA	BIJAY KUMAR BEHERA	CHANDAKA P.S. /204 /2019
	BLAPL/11960/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		CT/0000174/2026
69	D-BLAPL/33718/2026	KALU CHARAN KAR	BISHNU PRASAD PRADHAN	BEGUNIAPADA /336 /2026
	BLAPL/11961/2026	VS	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		Spl/0000013/2026
70	D-BLAPL/34058/2026	SUDHIR KUDEI @ SUDHIR KUDAI	AMULYA RATNA PANDA	GOCHHAPADA /158 /2026
	BLAPL/11962/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000141/2026
71	D-BLAPL/34161/2026	PRADEEP KUMAR MAJHI	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /121 /2026
	BLAPL/11963/2026	VS	VS	SPECIAL JUDGE, KANTABANJI(Balangir
		STATE OF ODISHA		Spl/0000011/2026
72	D-BLAPL/34134/2026	SAUMYA RANJAN SAHOO	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /337 /2026
	BLAPL/11964/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000203/2026
73	D-BLAPL/33921/2026	ISWAR MOHAPATRA @GEDU @GUDDU	MANORANJAN DAS	RASOL /101 /2026
	BLAPL/11965/2026	VS	VS	S.D.J.M.,HINDOL(Dhenkanal)
		STATE OF ODISHA		GR/0000290/2026
74	D-BLAPL/33776/2026	JHAMPUDA @SUDHIR MANDAL	ARUN KUMAR BEHERA	BHOGRAI /393 /2025
	BLAPL/11966/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(B
		STATE OF ODISHA		Spl/0000404/2025
75	D-CMP/52677/2026	ALEENA ACHARYA	SOUGAT DASH	/ /
	CMP/1932/2026	VS	VS	2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC
		SITESH CHANDRA TRIPATHY		CS/0000472/2019
76	D-CMP/52099/2026	KARUNAKAR ROUT	PRAFULLA KUMAR LENKA	/ /
	CMP/1933/2026	VS	VS	CIVIL JUDGE (SD),2ND COURT,CUTTAC
		SAGARIKA DAS		EXECUTION CASE/0000039/2024
77	D-CMP/52649/2026	ABULI SAMAL	BHABANI SANKAR DAS	/ /
	CMP/1934/2026	VS	VS	CIVIL JUDGE (JD),KUJANG(Jagatsinghapu
		SUBASH CHANDRA SAMAL		CMA/0000017/2026
78	D-CMP/51590/2026	RAJENDRA PRASAD ACHARYA	ACHYUTANANDA PATTANAIK	/ /
	CMP/1935/2026	VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha)
		SURYA NARAYAN ACHARYA		CS/0000383/2021
79	D-CMP/52419/2026	HAREKRUSHNA MOHANTY	SUKANTA KUMAR NAYAK	/ /
	CMP/1936/2026	VS	VS	CIVIL JUDGE (JD),BHADRAK(Bhadrak)
		APARAJITA DAS		CMA/0000163/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/51712/2026	PURNA CHANDRA SETHI	BHASKAR CHANDRA PANDA	/ /
	CMP/1937/2026	VS	VS	2ND ADDL.CIVIL JUDGE(S.D.),BALASO
		PANKAJINI JENA		CS/0000968/2017
81	D-CMP/52268/2026	GITANJALI NAYAK	AUROVINDA MOHANTY	/ /
	CMP/1938/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		PRAVAT KUMAR ROUT		CS/0002073/2026
82	D-CMP/51813/2026	BISHNU CHARAN PRUSTY	DURGA PRASAD PATTANAIK	/ /
	CMP/1939/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		THE BRANCH MANGER, BANK OF BARODA, JAGATSINGHPUR		Fao/0000064/2016
83	D-CMP/52690/2026	M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK	BHASKAR CHANDRA PANDA	/ /
	CMP/1940/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		HIMANSU SEKHAR SAHOO		CS/0000772/2026
84	D-CMP/52660/2026	RAMESH CHANDRA ROUT	KARUNAKAR GAYA	/ /
	CMP/1941/2026	VS	VS	A.D.J.,NIMAPARA(Puri)
		PRAVAT KUMAR SAHOO		Fao/0000012/2026
85	D-CMP/51672/2026	PIRABATI GAHIR @ BAG	DEBABRATA DASH	/ /
	CMP/1942/2026	VS	VS	CIVIL JUDGE (SD),BHAWANIPATNA(Ka
		GAYATRI GAHIR		EXECUTION CASE/0000001/2026
86	D-CONTC/52510/2026	KASINATH DASH	DIPTIREKHA NANDA	/ /
	CONTC/7680/2026	VS	VS	()
		THIRUMALA NAIK, I.A.S.		//
87	D-CONTC/52688/2026	MONALISA NAYAK	SWAGAT KUMAR SAHU	/ /
	CONTC/7681/2026	VS	VS	()
		ASWATHY S, COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ORISSA		//
88	D-CONTC/52687/2026	GAYATRI BARIK	SWAGAT KUMAR SAHU	/ /
	CONTC/7682/2026	VS	VS	()
		ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT		//
89	D-CONTC/52757/2026	ANIL KUMAR BURUDA	ADV.	/ /
	CONTC/7683/2026	VS	VS	()
		HEMANT SHARMA, IAS		//
90	D-CONTC/52769/2026	MANOJ KUMAR MOHANTY	SAROJA KANTA SAMAL	/ /
	CONTC/7684/2026	VS	VS	()
		ANU GARG, I.A.S		//
91	D-CONTC/51119/2026	CHAKRADHAR PALEI	ADV.	/ /

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	CONTC/7685/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
92	D-CONTC/52389/2026	SITALATA BISWAL	BASUDEV PUJARI	/ /
	CONTC/7686/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
93	D-CONTC/52516/2026	CHARUBALA MOHANTY	DIPTIREKHA NANDA	/ /
	CONTC/7687/2026	VS	VS	()
		THIRUMALA NAIK, I.A.S.		//
94	D-CONTC/52689/2026	MAKARDHWAJA MEHER	SWAGAT KUMAR SAHU	/ /
	CONTC/7688/2026	VS	VS	()
		ASWATHY S, COMMISSIONER CUM SECRETARY , HEALTH AND FAMILY WELFARE DEPARTMENT		//
95	D-CONTC/52365/2026	ANANDA NAYAK	ADV	/ /
	CONTC/7689/2026	VS	VS	()
		NIHAR TRIPATHY, MANAGER(CLAIMS), LIFE INSURANCE CORPORATION OF INDIA LTD.		//
96	D-CONTC/52331/2026	SABITRI PATI	ADV	/ /
	CONTC/7690/2026	VS	VS	()
		SOMESH KUMAR UPADHYAY, (IAS) COLLECTOR BHADRAK		//
97	D-CONTC/52666/2026	NIKUNJA BIHARI SAHOO	ADV.	/ /
	CONTC/7691/2026	VS	VS	()
		SUBHA SHARMA, I.A.S		//
98	D-CONTC/52463/2026	PITAMBAR MURMU	ADV.	/ /
	CONTC/7692/2026	VS	VS	()
		SANJAY KUMAR SINGH,IAS		//
99	D-CONTC/52679/2026	GIRISH KUMAR MOHANTY	ADV.	/ /
	CONTC/7693/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
100	D-CONTC/52573/2026	HARASH SAHOO	ADV.	/ /
	CONTC/7694/2026	VS	VS	()
		SANJAY KUMAR MOHANTY, EXECUTIVE ENGINEER, TPCODL, CUTTACK ELECTRICAL DIV.		//
101	D-CONTC/51242/2026	SURESH CHANDRA DAS	ADV.	/ /
	CONTC/7695/2026	VS	VS	()
		SURYA KUMAR NAYAK, OAS, TAHASILDAR, BHOGRAI TAHASIL		//
102	D-CONTC/52656/2026	UPENDRA JENA	ADV.	/ /
	CONTC/7696/2026	VS	VS	()

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		SANJAY KUMAR SINGH, IAS		//
103	D-CONTC/52765/2026	BIJAY KUMAR NAYAK	ADV.	/ /
	CONTC/7697/2026	VS	VS	()
		HEMANT SHARMA, IAS		//
104	D-CONTC/52912/2026	DURGA CHARAN MURUDI	ADV	/ /
	CONTC/7698/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT., BBSR		//
105	D-CONTC/53132/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK	ADV	/ /
	CONTC/7699/2026	VS	VS	()
		ADDITIONAL TAHASILDAR,TITLAGARH,BOLANGIR		//
106	D-CONTC/51830/2026	RINA @ REENA GHADEI	ADV.	/ /
	CONTC/7700/2026	VS	VS	()
		USHA PADHEE, PRINCIPAL SECRETARY TO GOVT. OF ODISHA		//
107	D-CONTC/50900/2026	GOBARDHAN BISWAL	ADV	/ /
	CONTC/7701/2026	VS	VS	()
		CHANCHAL RANA, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//
108	D-CONTC/45687/2026	ROSALIN SWAIN	SWAGAT KUMAR SAHU	/ /
	CONTC/7702/2026	VS	VS	()
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA		//
109	D-CONTC/52323/2026	MUPINETI RAJESWAR	ADV.	/ /
	CONTC/7703/2026	VS	VS	()
		SRIKANT BEHERA, S.P., E.O.W., BHUBANESWAR		//
110	D-CONTC/51915/2026	AKSHAYA KUMAR PANDA	ADV.	/ /
	CONTC/7704/2026	VS	VS	()
		BASANTA KUMAR NAYAK, DIST. EDUCATION OFFICER,BALASORE		//
111	D-CONTC/50943/2026	UTKAL SAHOO	ADV	/ /
	CONTC/7705/2026	VS	VS	()
		CHANCHAL RANA, IAS,COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//
112	D-CONTC/52917/2026	PRIYADARSHANA RAY	DURGESH NARAYAN RATH	/ /
	CONTC/7706/2026	VS	VS	()
		HEMANTA KUMAR SHARMA, PRINCIPAL SECRETARY HOME DEPTT.		//
113	D-CONTC/52966/2026	CHINTAMANI PRUSTI	AVIJIT PATNAIK	/ /
	CONTC/7707/2026	VS	VS	()
		PRAGNYA PARAMITA, TAHASILDAR OUPADA,BALASORE		//

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114	D-CONTC/50905/2026	NIRANJAN BHUYAN	ADV	/ /
	CONTC/7708/2026	VS	VS	()
		CHANCHAL RANA , COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//
115	D-CONTC/52816/2026	PRAFULLA KUMAR BEHERA	ADV.	/ /
	CONTC/7709/2026	VS	VS	()
		CHAKRAVARTI SINGH RATHORE, IAS, DIRECTOR OF AGRICULTURE AND FOOD PRODUCT, ODISHA		//
116	D-CONTC/52873/2026	LINGARAJ PADHAN	ADV.	/ /
	CONTC/7710/2026	VS	VS	()
		ARAVINDA AGRAWAL, COMMNR.. CUM SECY., HIGHER EDUCATION DEPT., KHURDA		//
117	D-CONTC/52829/2026	AMULYA BHOI	ADV	/ /
	CONTC/7711/2026	VS	VS	()
		KALPANA DAS, OAS		//
118	D-CONTC/52638/2026	BIJAYA KUMAR PRADHAN	ADV.	/ /
	CONTC/7712/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS		//
119	D-CONTC/53066/2026	MALAY ROUL	ADV.	/ /
	CONTC/7713/2026	VS	VS	()
		PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ		//
120	D-CONTC/52641/2026	BIJAYA KUMAR NAYAK	ADV.	/ /
	CONTC/7714/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS		//
121	D-CONTC/52639/2026	HARAMOHAN MOHAPATRA	ADV.	/ /
	CONTC/7715/2026	VS	VS	()
		SANJAY KUMAR SINGH, IAS		//
122	D-CONTC/52650/2026	MURALIDHAR BEHERA	BRAJA KISHOR PANDA	/ /
	CONTC/7716/2026	VS	VS	()
		SATYABRATA SAHU, ADDL CHIEF SEC., FOREST AND ENVIRONMENT DEPT., KHURDA		//
123	D-CONTC/52415/2026	SRIDHAR MOHALIK	ADV.	/ /
	CONTC/7717/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
124	D-CRLA/32837/2026	MANOJ KUMBHAR @ MAHATO	BHAWANI SANKAR PANIGRAHI	SECTOR-19 /79 /2008
	CRLA/1056/2026	VS	VS	AD-HOC A.D.J. (FTSC),ROURKELA(Sund
		STATE OF ODISHA		ST/0000009/2023
125	D-CRLA/20168/2026	RABI @ NIRMALYA SWAIN	SURESH CHANDRA PRADHAN	MARSHAGHAI /512 /2022

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	CRLA/1057/2026	VS	VS	AD-HOC A.D.J. (FTSC),KENDRAPARA(K
		STATE OF ODISHA		Spl/0000123/2022
126	D-CRLLP/33063/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	S.P.(CID-CRL),CUTTACK /17 /2010
	CRLLP/92/2026	VS	VS	AD-HOC A.D.J.(FTSC),BALASORE(Balesh
		BISESWAR MAHATO		ST/0000040/2022
127	D-CRLMA/33378/2026	AJOY KUMAR PAUL	SANGRAM KESHARI ROUT	S.P.(CID-CRL),CUTTACK /38 /2025
	CRLMA/137/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG
		STATE OF ODISHA		GR/0001505/2025
128	D-CRLMA/32247/2026	SASMITA SWAIN	KUMAR PRAJWAL	JENAPUR /90 /2023
	CRLMA/138/2026	VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0000624/2023
129	D-CRLMA/31667/2026	PRABHASINI SETHI	JAGAJIBAN PRADHAN	OUPADA /179 /2026
	CRLMA/139/2026	VS	VS	CIVIL JUDGE(JD)-C-JMFC, OUPADA(Bal
		STATE OF ODISHA		CT/0000159/2026
130	D-CRLMC/33477/2026	HARIPADA SARKAR	SURYAKANTA DWIBEDI	MARINE PS AT JAMBO /135 /2024
	CRLMC/4100/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDRAPAR
		STATE OF ODISHA		Spl/0000100/2024
131	D-CRLMC/33737/2026	BISWANATH BEHERA @ BABULA	PANCHANAN PANIGRAHI	DARGHA BAZAR /262 /2025
	CRLMC/4101/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001598/2025
132	D-CRLMC/33967/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /370 /2026
	CRLMC/4102/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001180/2026
133	D-CRLMC/33969/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /276 /2026
	CRLMC/4103/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000925/2026
134	D-CRLMC/33878/2026	BHARAT BEHERA	KABIRAJ PRADHAN	KHALLIKOTE /584 /2023
	CRLMC/4104/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0001550/2023
135	D-CRLMC/33968/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /125 /2026
	CRLMC/4105/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000456/2026
136	D-CRLMC/33970/2026	MAHADEV YADAV	HAREKRUSHNA DASH	BARANGA /167 /2026
	CRLMC/4106/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)

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		STATE OF ODISHA		GR/0000574/2026
137	D-CRLMC/33829/2026	SREEKANT RATH	SUVALAXMI DEVI	/ /0
	CRLMC/4107/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
		BHARATI MOHAPATRA		DV M.C./0000012/2026
138	D-CRLMC/33910/2026	ISWAR CHANDRA DAS	BIBHU PRASAD CHHUALSINGH	KHANTAPADA /251 /2021
	CRLMC/4108/2026	VS	VS	J.M.F.C.,BALASORE(RURAL)(Baleshwar)
		STATE OF ODISHA		CT/0000786/2021
139	D-CRLMC/33262/2026	VIJAY KUMAR GUPTA	ABHINAV SARUP SHARMA	MARKAT NAGAR /22 /2023
	CRLMC/4109/2026	VS	VS	()
		STATE OF ODISHA		//
140	D-CRLMC/33263/2026	VISHAL GUPTA	ABHINAV SARUP SHARMA	MARKAT NAGAR /177 /2023
	CRLMC/4110/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-CRLMC/33885/2026	JANENDRA SAMAL	BISWAJIT MOHAPATRA	/ /0
	CRLMC/4111/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		ICC/0000201/2011
142	D-CRLMC/31461/2026	PRABHAT ROUT	RADHARAMAN DAS NAYAK	DHARMASALA /459 /2024
	CRLMC/4112/2026	VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0001500/2024
143	D-CRLMC/30573/2026	RAJAT KUMAR SAHOO	AMITAV TRIPATHY	ODAGAON /345 /2025
	CRLMC/4113/2026	VS	VS	SPECIAL JUDGE (POCSO), NAYAGARH(
		STATE OF ODISHA		Spl/0000079/2025
144	D-CRLMC/33849/2026	ANUJITH KIZHAKEKALAYIL ANUJIKUMAR	SIMSON JENA	/ /0
	CRLMC/4114/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		UNION OF INDIA		TR/0000023/2025
145	D-CRLMP/22975/2026	BHABANI SANKAR MAHAPATRA	SRITAM KUMAR NAYAK	PURIGHAT /350 /2026
	CRLMP/1912/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-CRLMP/33766/2026	KHAGENDRANATH PRADHAN	BIJAYA KUMAR RAGADA	KAPTIPADA /287 /2026
	CRLMP/1913/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-CRLMP/33622/2026	RABINDRA PARIDA	SANJAY KUMAR PARIDA	/ /0
	CRLMP/1914/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-CRLMP/33806/2026	ANKITA MOHANTY	SAUBHAGYA KETAN NAYAK	/ /
	CRLMP/1915/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-CRLMP/33394/2026	SUBHASMITA BEHERA	Suraj Mohanty	INFOCITY PS /1010 /2026
	CRLMP/1916/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-CRLMP/32627/2026	MUNA NAIK	MANORANJAN MUDULI	/ /0
	CRLMP/1917/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-CRLMP/33920/2026	DEBASREE SAHU	SWAGATA LAXMI SINHA	RAYAGADA TOWN /123 /2026
	CRLMP/1918/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-CRLMP/33802/2026	UGRASEN SWAIN	BRAJA MOHAN SARANGI	KHUNTUNI /342 /2026
	CRLMP/1919/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-CRLMP/33932/2026	PRATAP KUMAR SAHOO	SURYA NARAYAN MISHRA	BALIANTA P.S. /531 /2026
	CRLMP/1920/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-CRLMP/33937/2026	SAJAN KUMAR MITTAL	DEVASHIS PANDA	SAMBALPUR TOWN /208 /2021
	CRLMP/1921/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-CRLMP/33850/2026	SRIMATI DASH	BISWORANJAN SWAIN	/ /0
	CRLMP/1922/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-CRLMP/33946/2026	AU SMALL FINANCE BANK LTD., CUTTACK	JAYDEEP PAL	/ /0
	CRLMP/1923/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-CRLMP/33485/2026	SABITRI NAYAK	MANOJ KUMAR PATI	/ /0
	CRLMP/1924/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-CRLMP/33952/2026	RATNAKAR SAHOO	PRAVAT KUMAR MOHANTY	/ /0
	CRLMP/1925/2026	VS	VS	J.M.F.C.,BARAMBA(Cuttack)
		SANJULATA DEI		EC/0000012/2025
159	D-CRLMP/34139/2026	AJAMBAR SWAIN	SURESH CHANDRA PRADHAN	/ /

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	CRLMP/1926/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMP/33804/2026	SABITA MAHANANDA	KODANDA KUMAR BHUYAN	/ /0
	CRLMP/1927/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-CRLREV/33290/2026	KALIA @SARBESWAR SWAIN	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /263 /2015
	CRLREV/832/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		STATE OF ODISHA		CRA/0000027/2017
162	D-CRLREV/33410/2026	SATYABRATA MAHALIK	ANUGRAHA NARAYAN SAMANTRAY	/ /
	CRLREV/833/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		PRAKASH CHANDRA DAS		CRA/0000046/2024
163	D-CRLREV/34158/2026	JAYANTA NAIK	SISIRA PANIGRAHI	JUNAGARH /530 /2026
	CRLREV/834/2026	VS	VS	J.M.F.C,JUNAGARH(Kalahandi)
		STATE OF ODISHA		CT/0000527/2026
164	D-FAO/50852/2026	M/S. DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	/ /
	FAO/1053/2026	VS	VS	COMNR.FOR EMPLOYEES COMP./ASST
		RAM CHANDRA NAYAK		EC/0000239/2020
165	D-FAO/52218/2026	NIHARIKA PATI	SATYABAN SAHOO	/ /
	FAO/1054/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000125/2025
166	D-FAO/52951/2026	SINGAPURA MAKHALINGAM	SATYABAN SAHOO	/ /
	FAO/1055/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000164/2025
167	D-JCRLA/34144/2026	KALIA @ MANIKA HEMBRAM	ADV	CHOUDWAR /196 /2020
	JCRLA/275/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		STATE OF ODISHA		ST/0000076/2021
168	D-JCRLA/34172/2026	JITEN BAG	ADV	DHAMA /217 /2025
	JCRLA/276/2026	VS	VS	DISTRICT & SESSIONS JUDGE,SAMBAL
		STATE OF ODISHA		ST/0000353/2025
169	D-LAA/48157/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)/	
	LAA/183/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		PRABHAT KUMAR BISWAL		LA/0000111/2022
170	D-MACA/52342/2026	DEBASISH MISHRA @ SIBULU	JAGABANDHU SAHU	/ /
	MACA/1044/2026	VS	VS	1ST M.A.C.T, BARGARH(Bargarh)

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		HARSABARDHAN SAHU		Mac/0000086/2022
171	D-MACA/51774/2026	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD.	GOPAL CHANDRA SAMANTARAY	/ /
	MACA/1045/2026	VS	VS	4TH M.A.C.T. KEONJHAR(Kendujhar)
		SURENDRA MAHARANA		Mac/0000042/2025
172	D-MACA/13564/2026	URMILA MOHANTA	SRINIBAS MOHANTY	/ /
	MACA/1046/2026	VS	VS	A.D.J.,BARIPADA(Mayurbhanj)
		PRABHUNATH SAH		Mac/0000042/2022
173	D-MATA/46128/2026	KRISHNA PRIYA BARAL	BIKRAM CHANDRA GHADEI	/ /
	MATA/364/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		SANJIB KUMAR BHATTA		CP/0000137/2022
174	D-RPFAM/47946/2026	AJOY KUMAR MALLIK @ AJAY KUMAR MALLIK	RUCHI RAJGARHIA	/ /
	RPFAM/301/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		BHAGYABATI MALLIK		Crp/0000023/2026
175	D-RPFAM/49460/2026	RAKESH KUMAR MAHATO @ RAKESH MAHATO	RUCHI RAJGARHIA	/ /
	RPFAM/302/2026	VS	VS	JUDGE FAMILY COURT,ROURKELA(Su
		NILAM KUMARI @ NEELAM KUMARI		Crp/0000033/2024
176	D-RPFAM/41435/2026	DR. RAKESH MOHANTY	SUBASH CHANDRA RATH	/ /
	RPFAM/303/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		DR. SUSHREE SANGITA PATNAIK		CP/0000005/2023
177	D-RSA/48338/2026	SUBRAT KUMAR MISHRA	DUSHMANTA KUMAR BISWAL	/ /
	RSA/556/2026	VS	VS	()
		LAMBODAR SAHOO		//
178	D-RSA/50196/2026	HAREKRUSHNA NAIK	PABITRA KUMAR NAYAK	/ /
	RSA/557/2026	VS	VS	()
		BINATA SAUNTA		//
179	D-RSA/49947/2026	RAHASMANI SAMAL	PRATYASISH MOHANTY	/ /
	RSA/558/2026	VS	VS	A.D.J.,JAJPUR(Jajapur)
		AVIRAM BISWAL		RFA/0000036/2017
180	D-RSA/49401/2026	THE PRESIDENT, SARANKUL SERVICE CO OPERATIVE SOCIETY, NAYAGARH	PRASANNA KUMAR NANDA	/ /
	RSA/559/2026	VS	VS	A.D.J.,ODAGAON(Nayagarh)
		KEDARNATH SAHOO		RFA/0000052/2023
181	D-RVWPET/52178/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	/ /
	RVWPET/248/2026	VS	VS	()
		M/S. SATYASAI CONSTURCTION		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RVWPET/52485/2026	BIDANASHI GRAMYA COMMITTEE, CUTTACK	AMIT PRASAD BOSE	/ /
	RVWPET/249/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-TRP(C)/52875/2026	BATAKRUSHNA PARIDA	PRABIN DAS	/ /
	TRP(C)/356/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		JAYASHREE PARIDA		CP/0000479/2026
184	D-WA/51017/2026	SARAT CHANDRA SAMAL	MANORANJAN MISHRA	/ /
	WA/1503/2026	VS	VS	()
		SARAT CHANDRA ROUT		//
185	D-WA/50150/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	/ /
	WA/1504/2026	VS	VS	()
		AKADASHI PARIDA		//
186	D-WA/53011/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	/ /
	WA/1505/2026	VS	VS	()
		SABITA NISHANK		//
187	D-WA/24363/2026	ODISHA STATE POULTARY PRODUCT CO-OPERATIVE MARKETING FEDERATION LTD.,BHUBANESWA	SIDHARTHA SWAR	/ /
	WA/1506/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WA/50906/2026	KESHAB CHANDRA JENA	ANUP KUMAR MOHAPATRA	/ /
	WA/1507/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/52262/2026	HEMALATA MAHANTA	BHARAT JALLI	/ /
	WP(C)/36738/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/52801/2026	BIRATESWARI MAHILA MAHASANGHA @ BIRATESWARI ALF, CUTTACK	TEJASMAN DASH	/ /
	WP(C)/36739/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/51882/2026	DURGA PRASAD BISWAL	RAKESH BEHERA	/ /
	WP(C)/36740/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/52773/2026	LABANYA PUTEL	LAXMIKANTA MOHANTY	/ /
	WP(C)/36741/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/51100/2026	MADHUMITA SAHU	PRADIPTA VARMA	/ /

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	WP(C)/36742/2026	VS	VS	()
		SIDHESWAR BEHERA@SIDHARTH SANKAR BEHERA@SIDDHARTH BEHERA		//
194	D-WP(C)/52776/2026	DILIP MAJHI	LAXMIKANTA MOHANTY	/ /
	WP(C)/36743/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/52123/2026	SANJEEV KUMAR SINGH	PRANAYA KISHORE HARICHANDAN	/ /
	WP(C)/36744/2026	VS	VS	()
		ADDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, SUNDARGARH		//
196	D-WP(C)/52305/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /
	WP(C)/36745/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/51872/2026	MANAS RANJAN MOHANTY	SRITAM KUMAR NAYAK	/ /
	WP(C)/36746/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/52557/2026	PRATIMA SAHU	SWARUP NAYAK	/ /
	WP(C)/36747/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/52621/2026	PUSPANJALI MUNDA	PABITRA KUMAR NAYAK	/ /
	WP(C)/36748/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/52256/2026	RABINDRA KUMAR NANDA	SATYA RANJAN PATI	/ /
	WP(C)/36749/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/52709/2026	BASANTI MIRDHA	LAXMINARAYAN PATEL	/ /
	WP(C)/36750/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/51145/2026	KUSUMA DEHURY @ NAYAK	SANJIB KUMAR BHANJADEO	/ /
	WP(C)/36751/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/52712/2026	UGRESAN MIRDHA	LAXMI NARAYAN PATEL	/ /
	WP(C)/36752/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/50384/2026	HIMANSU SHEKHAR BISWAL	SAROJA KANTA SAMAL	/ /
	WP(C)/36753/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/52486/2026	NIBUL PARIDA	PABITRA KUMAR NAYAK	/ /
	WP(C)/36754/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/51635/2026	KRISHNA CHANDRA SAHU	RAJLAXMI BISWAL	/ /
	WP(C)/36755/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/52713/2026	TRINATH BEHERA	RABINDRA NATH PRUSTY	/ /
	WP(C)/36756/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/40155/2026	BABAJI SETHY	RAMAKANTA PANDA	/ /
	WP(C)/36757/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/52488/2026	BISWAJIT MOHANTA	SAROJA KANTA SAMAL	/ /
	WP(C)/36758/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/50127/2026	TAPAN SAHU	RANENDRA PRATAP ROUT	/ /
	WP(C)/36759/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/53075/2026	SAKTI SANKAR MISHRA	SOUMYA MISHRA	/ /
	WP(C)/36760/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/53073/2026	M/S. ISHWAR SINGH AND ASSOCIATES CONSTRUCTION PVT. LTD., HARYANA	SOUMYA MISHRA	/ /
	WP(C)/36761/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/50578/2026	NIRANJAN SAHOO	NALINI KUMAR JENA	/ /
	WP(C)/36762/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/52221/2026	BIRAKISHORE ROUT	BISWAJIT SAHOO	/ /
	WP(C)/36763/2026	VS	VS	()
		THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//
215	D-WP(C)/52791/2026	BALARAM ROUT	GOUTAM KUMAR ROUTRAY	/ /
	WP(C)/36764/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/52895/2026	JACHINDRA KUMAR NATH	CHANDAN MISHRA	/ /
	WP(C)/36765/2026	VS	VS	()
		R.T.O.CUTTACK		//
217	D-WP(C)/52335/2026	GANGADHAR KHANDAYAT	BIREN SANKAR TRIPATHY	/ /
	WP(C)/36766/2026	VS	VS	()
		UNION OF INDIA		//
218	D-WP(C)/41355/2026	SARMISTA BEHERA	HALADHAR SETHY	/ /
	WP(C)/36767/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/52897/2026	JACHINDRA KUMAR NATH	CHANDAN MISHRA	/ /
	WP(C)/36768/2026	VS	VS	()
		R.T.O., CUTTACK		//
220	D-WP(C)/51609/2026	BABITA PANDA	SANGRAM JENA	/ /
	WP(C)/36769/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/51875/2026	MAYADHAR BASANTIA	SRITAM KUMAR NAYAK	/ /
	WP(C)/36770/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/52826/2026	PURNACHANDRA ROUT	KHIROD CHANDRA MAJHI	/ /
	WP(C)/36771/2026	VS	VS	()
		R.T.O, JAGATSINGHPUR		//
223	D-WP(C)/52350/2026	DR. SARITA NAIK	KRISHNA CHANDRA SAHU	/ /
	WP(C)/36772/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/51674/2026	URMILA DEI	NETRANANDA BISWAL	/ /
	WP(C)/36773/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/52811/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36774/2026	VS	VS	()
		GANESH PRASAD BARIK		//
226	D-WP(C)/51604/2026	SUJATA PATRO	SANGRAM JENA	/ /
	WP(C)/36775/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/47308/2026	PRAFULLA KUMAR BHUYAN	ASUTOSH MOHANTY	/ /

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	WP(C)/36776/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/52100/2026	BIJAN BIHARI MOHANTY	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/36777/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/52355/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /
	WP(C)/36778/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/52812/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36779/2026	VS	VS	()
		LAXMIDHAR NAYAK		//
231	D-WP(C)/52827/2026	SAHADEO PRASAD KHUBI PANDIT	KHIROD CHANDRA MAJHI	/ /
	WP(C)/36780/2026	VS	VS	()
		TRANSPORT		//
232	D-WP(C)/52462/2026	ALIP KUMAR SAHOO	BIJAY KUMAR ROUT	/ /
	WP(C)/36781/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/53007/2026	DEV PRAKASH MAHAPATRA	SOURAV SUMAN BHUYAN	/ /
	WP(C)/36782/2026	VS	VS	()
		MINISTRY OF CORPORATE AFFAIRS, GOVT. OF INDIA, NEW DELHI		//
234	D-WP(C)/52464/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /
	WP(C)/36783/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/52747/2026	DR.SOUMYA SWATSMITA PRUSTY	JIBAN KANTA PATTANAIK	/ /
	WP(C)/36784/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/52807/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36785/2026	VS	VS	()
		MURALIDHAR SAHANI		//
237	D-WP(C)/52958/2026	BICHITRA NANDA NAYAK	AKSHAYA KUMAR JENA	/ /
	WP(C)/36786/2026	VS	VS	()
		GOVT.OF ODISHA		//
238	D-WP(C)/52802/2026	NILIMA KUJUR	AGNEEV KUMAR DAS	/ /
	WP(C)/36787/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/48990/2026	SUBASINI DASH@MISHRA	JAYAKRISHNA MOHAPATRA	/ /
	WP(C)/36788/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/52803/2026	GANGADHAR BEHERA	SURENDRA KUMAR SAHOO	/ /
	WP(C)/36789/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/51603/2026	RANJITA PADHY	SANGRAM JENA	/ /
	WP(C)/36790/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/52892/2026	NIBEDITA MOHAPATRA	CHANDAN MISHRA	/ /
	WP(C)/36791/2026	VS	VS	()
		R.T.O., KEONJHAR		//
243	D-WP(C)/52810/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36792/2026	VS	VS	()
		NARENDRA SAHOO		//
244	D-WP(C)/52804/2026	PRAMOD KUMAR SAMAL	SIDHARTHA SWAIN	/ /
	WP(C)/36793/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/52506/2026	BIPIN BIHARI SENAPATI	DIPTIREKHA NANDA	/ /
	WP(C)/36794/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/52546/2026	ASWINI KUMAR JENA	LAXMINARAYAN PATEL	/ /
	WP(C)/36795/2026	VS	VS	()
		CHIEF MANAGER CUM AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, BALASORE		//
247	D-WP(C)/52527/2026	PRANA KISHORE MISHRA	AMIT PRASAD BOSE	/ /
	WP(C)/36796/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/52491/2026	NARENDRA KUMAR SA	BIBHU PRASAD DAS	/ /
	WP(C)/36797/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/52507/2026	SANATAN SAHOO	MANOJ KUMAR PANDA	/ /
	WP(C)/36798/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/52543/2026	ROBIN KUMAR PANDEY	SUDHIR KUMAR MALLICK	/ /
	WP(C)/36799/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/52498/2026	NARENDRA KUMAR SA	BIBHU PRASAD DAS	/ /
	WP(C)/36800/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/52960/2026	PARSURAM SAHU	LAXMI NARAYAN PATEL	/ /
	WP(C)/36801/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/51122/2026	BABURAM MALLIK	KARUNAKAR GAYA	/ /
	WP(C)/36802/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/51615/2026	PRATIVA MOHANTY	SANGRAM JENA	/ /
	WP(C)/36803/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/52938/2026	JITENDRA MAJHI	PABITRA KUMAR NAYAK	/ /
	WP(C)/36804/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/52260/2026	KALI CHARAN DAS	AGASTI KANUNGO	/ /
	WP(C)/36805/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/51612/2026	PRATIMA KUMARI JENA	SANGRAM JENA	/ /
	WP(C)/36806/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/51614/2026	SANJUKTA KUMARI MISHRA	SANGRAM JENA	/ /
	WP(C)/36807/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/52943/2026	JITENDRA MAJHI	PABITRA KUMAR NAYAK	/ /
	WP(C)/36808/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/51617/2026	SURJYA NARAYAN PRADHAN	SANGRAM JENA	/ /
	WP(C)/36809/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/50216/2026	SHIBALAL PADHAN	AMIT PRASAD BOSE	/ /

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	WP(C)/36810/2026	VS	VS	()
		MAHANADI COAL FIELDS LTD.,JHARSHUGUDA		//
262	D-WP(C)/52378/2026	LAMBODAR MOHARANA	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36811/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/52949/2026	SANJAY KUMAR MOHAPATRA	KARUNAKAR GAYA	/ /
	WP(C)/36812/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/52413/2026	RAJKISHORE ROUTRAY	NIRANJAN NAYAK	/ /
	WP(C)/36813/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/52657/2026	GOUTAM NAYAK	MANORANJAN PADHI	/ /
	WP(C)/36814/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/52742/2026	ANNAPURNA SCHOOL OF NURSING, NABARANGPUR	GOPAL PRASAD JENA	/ /
	WP(C)/36815/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/51618/2026	SUSANTA KUMAR SANABADA	SANGRAM JENA	/ /
	WP(C)/36816/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/52893/2026	SATYANANDA MOHANTY	PANKAJ KHANDELWAL	/ /
	WP(C)/36817/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/51128/2026	DEBASISHA TRIPATHY	SAROJA KANTA SAMAL	/ /
	WP(C)/36818/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/52470/2026	MANJULATA BANDIA	KULDEEP MOHANTY	/ /
	WP(C)/36819/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/52096/2026	MUKTIKANTA PRUSTY	KUNAL KUMAR SWAIN	/ /
	WP(C)/36820/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/52360/2026	TILATAMA MALIK	BIJAYA KUMAR NAYAK (3)	/ /
	WP(C)/36821/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		THE BRANCH MANAGER, UCO BANK, SATAPATNA BRANCH, NAYAGARH		//
273	D-WP(C)/51366/2026	ABHIRAM BHOI	KRISHNA CHANDRA SAHU	/ /
	WP(C)/36822/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/52316/2026	TRILOCHAN PARIDA	AMIYA RANJAN SETHY	/ /
	WP(C)/36823/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/52511/2026	SWARNAPRAVA DEI	DIPTIREKHA NANDA	/ /
	WP(C)/36824/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/52459/2026	NAYANA MOHANTY	BAIDHAR SAHOO	/ /
	WP(C)/36825/2026	VS	VS	()
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//
277	D-WP(C)/51605/2026	KABIRAJA GOUDA	SANGRAM JENA	/ /
	WP(C)/36826/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/51134/2026	DUSMANTA KUMAR NAIK	SAROJA KANTA SAMAL	/ /
	WP(C)/36827/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/52515/2026	ROHIT KUMAR PARIDA	SHASHANKA SHEKHAR PATRA	/ /
	WP(C)/36828/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/52490/2026	PARAME SWAR SA	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/36829/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/52035/2026	CH.LAXMI NARAYAN PATRO	BHABANI SHANKAR RAYAGURU	/ /
	WP(C)/36830/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/51819/2026	AKSHAY KUMAR DAS	SANDHYARANI PANI	/ /
	WP(C)/36831/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/52327/2026	BHARATI MOHAN MOHANTY	DR. SUSANT KUMAR KANUNGO	/ /
	WP(C)/36832/2026	VS	VS	()
		ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, MUMBAI		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/51453/2026	ANGURUBALA SENAPATI	SAROJA KANTA SAMAL	/ /
	WP(C)/36833/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/52508/2026	TAPASWINI SARANGI	DIPTIREKHA NANDA	/ /
	WP(C)/36834/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/52492/2026	JOGESH CHANDRA SHARMA	SANJIB KUMAR RATH	/ /
	WP(C)/36835/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/53026/2026	BASANTI BAG	LAXMIKANTA MOHANTY	/ /
	WP(C)/36836/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/52569/2026	MANCHAN BARIHA	KOUSIK ANANDA GURU	/ /
	WP(C)/36837/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/52050/2026	PUJARANI DAS	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/36838/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/52300/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /
	WP(C)/36839/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/52794/2026	KAMALINI MUND	NIRANJAN NAYAK	/ /
	WP(C)/36840/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/52520/2026	PUSPAMITRA SHANDHA	DIPTIREKHA NANDA	/ /
	WP(C)/36841/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/52454/2026	BIBEKANANDA BEHERA	BRAHMANANDA TRIPATHY	/ /
	WP(C)/36842/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/51454/2026	GOURA CHANDRA SAHOO	SAROJA KANTA SAMAL	/ /
	WP(C)/36843/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/51608/2026	SUDHIRA KANTA GOUDA	SANGRAM JENA	/ /

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	WP(C)/36844/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/52795/2026	BANCHHANIDHI PUROHIT	NIRANJAN NAYAK	/ /
	WP(C)/36845/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/52518/2026	SARAT CHANDRA SINGHDEO	SIDDHARTH SAHU	/ /
	WP(C)/36846/2026	VS	VS	()
		DIRECTOR, CONSOLIDATION, ODISHA, CUTTACK		//
298	D-WP(C)/52500/2026	HRUSHIKESH CHAKRA	SANJIB KUMAR RATH	/ /
	WP(C)/36847/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/52311/2026	SAROJ KUMAR NAIK	HARA PRASAD RATH	/ /
	WP(C)/36848/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/52570/2026	LAKSHYA PATI BEHERA	PRAVASH CHANDRA MAHAPATRA	/ /
	WP(C)/36849/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/52792/2026	INDRANI DANDSENA	BIKASH KARNA	/ /
	WP(C)/36850/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/52517/2026	SUKANTI BEHERA	DIPTIREKHA NANDA	/ /
	WP(C)/36851/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/52457/2026	PRAFULLA KUMAR NAYAK	SIDHESWAR MALLIK	/ /
	WP(C)/36852/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/53088/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /
	WP(C)/36853/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/51820/2026	SUSHIL KUMAR MOHANTY	SANDHYARANI PANI	/ /
	WP(C)/36854/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/53086/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /
	WP(C)/36855/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
307	D-WP(C)/52796/2026	SANJAYA KUMAR SOREN	LALIT KUMAR MAHARANA	/ /
	WP(C)/36856/2026	VS	VS	()
		ODISHA GRAMEEN BANK, JAGAMARA, BHUBANESWAR		//
308	D-WP(C)/53089/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /
	WP(C)/36857/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/52482/2026	BENUDHAR SAMAL	BASUDEV BARIK	/ /
	WP(C)/36858/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/53087/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /
	WP(C)/36859/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/51896/2026	BHARATA TAKRI	SUBASH CHANDRA SAHOO	/ /
	WP(C)/36860/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/52484/2026	ARUN KUMAR NANDA	SAROJA KANTA SAMAL	/ /
	WP(C)/36861/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/53029/2026	UMASANKAR MALI	LAXMIKANTA MOHANTY	/ /
	WP(C)/36862/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/52501/2026	DINESH PRASAD SAHU	ARUN KUMAR PATRA	/ /
	WP(C)/36863/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/52114/2026	DIPAK BEHERA	MANAS KUMAR CHAND	/ /
	WP(C)/36864/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/52797/2026	BIPIN BIHARI MUND	NIRANJAN NAYAK	/ /
	WP(C)/36865/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/48828/2026	MAHENDRA MAHANTA	KISHORE KUMAR MISHRA	/ /
	WP(C)/36866/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/52297/2026	MINATI JENA	SAILABALA JENA	/ /
	WP(C)/36867/2026	VS	VS	()
		INDIAN OIL CORP. LTD., MUMBAI		//
319	D-WP(C)/52959/2026	RAMESH CHANDRA SAHOO	AKSHAYA KUMAR JENA	/ /
	WP(C)/36868/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/52876/2026	BISWAMOHAN KHITISH CHANDRA NAIK	SANJIB MOHANTY	/ /
	WP(C)/36869/2026	VS	VS	()
		UTKAL UNIVERSITY		//
321	D-WP(C)/52799/2026	PRADYUMNA KUMAR DASH	NIRANJAN NAYAK	/ /
	WP(C)/36870/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/51611/2026	PRAMOD KUMAR PRADHAN	SANGRAM JENA	/ /
	WP(C)/36871/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/52989/2026	PARSHURAM PATRA	KALANDI CHARANA SAHOO	/ /
	WP(C)/36872/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/52542/2026	KALI CHARAN BEHERA	GOPAL PRASAD JENA	/ /
	WP(C)/36873/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/51138/2026	RESAN NAYAK	SAROJA KANTA SAMAL	/ /
	WP(C)/36874/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/51610/2026	SABITA KUMARI SWAIN	SANGRAM JENA	/ /
	WP(C)/36875/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/52992/2026	JETHU MOHANT @ JETHU MOHANTA	KALANDI CHARAN SAHOO	/ /
	WP(C)/36876/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/52307/2026	PRATAP KUMAR TRIPATHY	HARA PRASAD RATH	/ /
	WP(C)/36877/2026	VS	VS	()
		Finance Dept.		//
329	D-WP(C)/52472/2026	BISHNU PRASAD GOUDA	SAROJA KANTA SAMAL	/ /

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	WP(C)/36878/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/53000/2026	PAT DEHURY @ KUMARI PAT DEHURY	KALANDI CHARAN SAHOO	/ /
	WP(C)/36879/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/52577/2026	RUKMANI DASH	HARIPAD MOHANTY	/ /
	WP(C)/36880/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/53079/2026	SIDDHARTH SAMPAD	SAMIR KUMAR MISHRA	/ /
	WP(C)/36881/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/51620/2026	PRAMODA KUMARI SWAIN	SANGRAM JENA	/ /
	WP(C)/36882/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/52619/2026	RASMIRANI BAL	RASHMI KANTA ACHARYA	/ /
	WP(C)/36883/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/52819/2026	SUJIT KUMAR DASH	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36884/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/53044/2026	NABAKISHORE SATNAMI	LAXMIKANTA MOHANTY	/ /
	WP(C)/36885/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/52479/2026	ASIMA NAYAK	SAROJA KANTA SAMAL	/ /
	WP(C)/36886/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-WP(C)/52719/2026	RAJENDRA BEHERA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36887/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/52448/2026	HARIHARA NAYAK @ HARIHARA NAHAK	SOUMYA JYOTI BISWAL	/ /
	WP(C)/36888/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-WP(C)/52815/2026	GHANASHYAM MAHALING	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36889/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-WP(C)/53028/2026	SWASTI BHANJAN PANDA	LAXMIKANTA MOHANTY	/ /
	WP(C)/36890/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-WP(C)/52721/2026	RAJENDRA PRASAD BEHERA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36891/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/52550/2026	GITANJALI SAHOO	SWAPNA KUMAR OJHA	/ /
	WP(C)/36892/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/53103/2026	LADURA @ LADARA KHADIA	PABITRA KUMAR NAYAK	/ /
	WP(C)/36893/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-WP(C)/52676/2026	BASANTI BARIK	ALOK KUMAR MOHANTY	/ /
	WP(C)/36894/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-WP(C)/51115/2026	MANORANJAN SAHU	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36895/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-WP(C)/52824/2026	UTTAM KUMAR NAYAK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36896/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/52522/2026	KUMUDINI SWAIN	DIPTIREKHA NANDA	/ /
	WP(C)/36897/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-WP(C)/52817/2026	SWARUP KUMAR DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36898/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-WP(C)/52556/2026	NILAMANI NAIK	ANJAN KUMAR BISWAL	/ /
	WP(C)/36899/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-WP(C)/53061/2026	M.C.OF BALABHADRAPUR U.P.(M.E) SCHOOL, BALABHADRAPUR, NAYAGARH	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/36900/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-WP(C)/52825/2026	GANESHWAR BAG	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36901/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-WP(C)/47703/2026	SRIMANTA SETHI	SUSANTA KUMAR ROUT	/ /
	WP(C)/36902/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-WP(C)/52818/2026	JASMITA SAMAL	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36903/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-WP(C)/52839/2026	NARENDRA PRADHAN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36904/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-WP(C)/51566/2026	SATYANARAYAN MISHRA	TARANI KANTA BISWAL	/ /
	WP(C)/36905/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-WP(C)/52604/2026	MEHBOOBUN NAHAR MILKY	RAMDAS ACHARY	/ /
	WP(C)/36906/2026	VS	VS	()
		UNION OF INDIA		//
358	D-WP(C)/53127/2026	BINID KUMAR MALLICK	PRADIP KUMAR SAHOO	/ /
	WP(C)/36907/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-WP(C)/47695/2026	TARUN KUMAR NAIK	SUSANTA KUMAR ROUT	/ /
	WP(C)/36908/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-WP(C)/52524/2026	JALADHAR JENA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36909/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-WP(C)/52469/2026	BHAIGA MOHANTY	BASUDEV BARIK	/ /
	WP(C)/36910/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-WP(C)/49117/2026	MANAS BEHERA	SANJAY KUMAR PATRA	/ /
	WP(C)/36911/2026	VS	VS	()
		GOVT.OF ODISHA		//
363	D-WP(C)/52563/2026	SUJIT KUMAR SWAIN	BRAJA MOHAN SARANGI	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36912/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-WP(C)/53134/2026	MANOJ KUMAR SINGH	SRINIBAS KHANDAI	/ /
	WP(C)/36913/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-WP(C)/51928/2026	RAMESH KUMAR SINGH	SUJATA JENA	/ /
	WP(C)/36914/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-WP(C)/52741/2026	DR.SUSHREE AGNIDEEPA DAS	JIBAN KANTA PATTANAIK	/ /
	WP(C)/36915/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-WP(C)/40291/2026	CHITRASEN SUNDARAY	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/36916/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-WP(C)/52363/2026	CHITTARANJAN SAMANTA	SHARMISTHA SAMAL	/ /
	WP(C)/36917/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-WP(C)/53021/2026	SUMIT KUMAR NAIK	LAXMIKANTA MOHANTY	/ /
	WP(C)/36918/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-WP(C)/52744/2026	MANAGING COMMITTEE OF CHHAMOUZA BIDYAPITHA, BIDYADHARPUR, JAJPUR	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/36919/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-WP(C)/51193/2026	BABAJI NAYAK	RAJ KISHORE SWAIN	/ /
	WP(C)/36920/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-WP(C)/52701/2026	DEBENDRA KUMAR MALLIK	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/36921/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-WP(C)/52449/2026	HIMANSU BHUSAN SAMAL	ARUNA NAYAK	/ /
	WP(C)/36922/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-WP(C)/53159/2026	LINGARAJ BEHERA	BUDHIRAM DAS	/ /
	WP(C)/36923/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
375	D-WP(C)/52984/2026	BIJAY LAXMI DAS	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/36924/2026	VS	VS	()
		SUB-REGISTRAR, BHADRAK		//
376	D-WP(C)/44429/2026	LAXMIDHAR SAHOO	BASUDEV BARIK	/ /
	WP(C)/36925/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/33130/2026	KAMALA NAEK @KAMALINI NAIK	JUDHISTHIR SAHOO	RANPUR /262 /2016
	ABLAPL/12740/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/33596/2026	RAJENDRA PRASAD SINGH @RAJA	ABIT SAHU	PURI SADAR /553 /2026
	ABLAPL/12741/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/33671/2026	PINTU BEHERA	BINAYA BHUSAN ROUTRAY	BIDANASI /307 /2026
	ABLAPL/12742/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/33523/2026	RADHESHYAM SAHU	SIDDHANT SARANGI	BELTUKURI /129 /2026
	ABLAPL/12743/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/33377/2026	RAGHUNATH BARIK	KULDEEP MOHANTY	JALESWAR /221 /2026
	ABLAPL/12744/2026	VS	VS	J.M.F.C,JALESWAR(Baleshwar)
		STATE OF ODISHA		CT/0000269/2026
382	D-ABLAPL/33689/2026	BABULU NAIK @ BABLOO NAIK	MANORANJAN DAS	RASOL /167 /2024
	ABLAPL/12745/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/33880/2026	PARTHASARATHI SUTAR	MANAS KUMAR CHAND	NIKIRAI /216 /2026
	ABLAPL/12746/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/33532/2026	TRILOCHAN MOHAPATRA	SIDHARTHA MISHRA	INFOCITY PS /630 /2026
	ABLAPL/12747/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/33093/2026	MUNA BHOI	RAJKISHORE SWAIN	SATYABADI /54 /2026
	ABLAPL/12748/2026	VS	VS	()
		STATE OF ODISHA		//

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386	D-ABLAPL/33428/2026	SOUMYA ARUNAV SAHOO	SAMARENDRA MOHANTY	MAHILA P.S.(BBSR) /341 /2026
	ABLAPL/12749/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/33827/2026	ALOK KUMAR DAGAR	AMULYA RATNA PANDA	JALESWAR /625 /2026
	ABLAPL/12750/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ABLAPL/33569/2026	PRAVAT KUMAR MOHANTY	BISWANATH BEHERA	KEONJHAR TOWN /866 /2026
	ABLAPL/12751/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-ABLAPL/29468/2026	BHABANI KANSHA@TUSAR KANSA	RAKESH KUMAR DAS	BURLA /385 /2026
	ABLAPL/12752/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-ABLAPL/31875/2026	SUBASH MUNDA	AMLAN MOHANTY	BARBIL /376 /2026
	ABLAPL/12753/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-ABLAPL/33851/2026	RAJESH PRADHAN	ARIJEET MISHRA	DHAULI PS /246 /2026
	ABLAPL/12754/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-ABLAPL/33924/2026	PRADEEP KUMAR MISHRA	BIJAYA KUMAR RAGADA	BIJEPUR /305 /2026
	ABLAPL/12755/2026	VS	VS	()
		STATE OF ODISHA		//
393	D-ABLAPL/33585/2026	ANITA MOHANTY	SUBAS KUMAR PATTANAYAK	MAHILA P.S. BUXIBAZAR /155 /2026
	ABLAPL/12756/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-ABLAPL/33853/2026	PRAFULLA DAS	ARIJEET MISHRA	CHANDABALI /360 /2026
	ABLAPL/12757/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-ABLAPL/33726/2026	MANOJ KUMAR PANIGRAHI	BYOMOKESH SAHOO	BADABAZAR /202 /2021
	ABLAPL/12758/2026	VS	VS	()
		STATE OF ODISHA(OPID)		//
396	D-ABLAPL/34011/2026	MOHAN KUMAR JENA	DIBYA JYOTI SAHOO	AGARAPADA /119 /2025
	ABLAPL/12759/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-ABLAPL/34014/2026	PRADESH PRASAD NAYAK	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /21 /2026

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	ABLAPL/12760/2026	VS STATE OF ODISHA(VIG.)	VS	() //
398	D-ABLAPL/33608/2026	SABYASACHI DASH	MANAS KUMAR CHAND	RAMACHANDRAPUR /333 /2026
	ABLAPL/12761/2026	VS STATE OF ODISHA	VS	() //
399	D-ABLAPL/33661/2026	SIDDHARTH JENA	AVIRAM PATRA	INFOCITY PS /919 /2026
	ABLAPL/12762/2026	VS STATE OF ODISHA	VS	() //
400	D-ABLAPL/33768/2026	SANJIB MUNDA	UMESH CHANDRA BISWAL	SONEPUR /367 /2026
	ABLAPL/12763/2026	VS STATE OF ODISHA	VS	() //
401	D-ABLAPL/33453/2026	NARAYAN GOUDA@NIRANJAN GOUDA	NIRANJAN PANIGRAHY	SHERAGADA /366 /2024
	ABLAPL/12764/2026	VS STATE OF ODISHA	VS	J.M.F.C., SERAGARA(Ganjam) GR/0000429/2024
402	D-ABLAPL/34015/2026	S.K.SAGAN	DIBYA JYOTI SAHOO	RASGOBINDPUR /504 /2026
	ABLAPL/12765/2026	VS STATE OF ODISHA	VS	() //
403	D-ABLAPL/33927/2026	PINTU MOHAPATRA	SATYA RANJAN BINAYAK	PARJANG /523 /2026
	ABLAPL/12766/2026	VS STATE OF ODISHA	VS	() //
404	D-ABLAPL/34012/2026	SANATAN MALIK @ HAGURU	PRAMOD KUMAR JENA	GOPALPUR /136 /2024
	ABLAPL/12767/2026	VS STATE OF ODISHA	VS	() //
405	D-ABLAPL/34007/2026	BABLU KUMAR SWAIN @ MANAS BEHERA	ASHOK KUMAR JENA	JAGATPUR /726 /2026
	ABLAPL/12768/2026	VS STATE OF ODISHA	VS	() //
406	D-ABLAPL/33736/2026	VIKI BENIA @ BIKI	AMIT KUMAR SAHU	NARAYANPATNA /70 /2026
	ABLAPL/12769/2026	VS STATE OF ODISHA	VS	() //
407	D-ABLAPL/31417/2026	PRADEEP KUMAR BAHUBALENDRA @ BAHUBALENDA	SANJIB KUMAR BHANJADEO	TOMANDO /420 /2026
	ABLAPL/12770/2026	VS STATE OF ODISHA	VS	() //
408	D-ABLAPL/33779/2026	BIJAYA KUMAR MUNDA	SUSIL KUMAR PATTNAIK	TURUMUNGA /273 /2026
	ABLAPL/12771/2026	VS	VS	()

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		STATE OF ODISHA		//
409	D-ABLAPL/33743/2026	VIKI BENIA @ BIKI	AMIT KUMAR SAHU	NARAYANPATNA /71 /2026
	ABLAPL/12772/2026	VS	VS	()
		STATE OF ODISHA		//
410	D-ABLAPL/33748/2026	ABHIMANYU NAYAK @ PINTU	JYOTIRMAYA SAHOO	NACHUNI /429 /2026
	ABLAPL/12773/2026	VS	VS	()
		STATE OF ODISHA		//
411	D-ABLAPL/33983/2026	RADHAGOBINDA PAL	MANOJ KUMAR PANI	JALESWAR /604 /2026
	ABLAPL/12774/2026	VS	VS	()
		STATE OF ODISHA		//
412	D-ABLAPL/34000/2026	BELALASEN BHANJA	AKSHAYA KUMAR SUBUDHI	BHARATPUR PS /405 /2026
	ABLAPL/12775/2026	VS	VS	()
		STATE OF ODISHA		//
413	D-ABLAPL/33742/2026	PANCHU NAIK @ ASHISH NAYAK	SOUMYA RANJAN DAS	SECTOR-19 /182 /2026
	ABLAPL/12776/2026	VS	VS	()
		STATE OF ODISHA		//
414	D-ABLAPL/34003/2026	KARTIK CHANDRA BISWAL @ KARTIK BISWAL	AKSHAYA KUMAR SUBUDHI	BHARATPUR PS /779 /2026
	ABLAPL/12777/2026	VS	VS	()
		STATE OF ODISHA		//
415	D-ABLAPL/33329/2026	DEBASIS PUHAN	BIKASH CHANDRA PARIJA	BALIANTA P.S. /518 /2026
	ABLAPL/12778/2026	VS	VS	()
		STATE OF ODISHA		//
416	D-ABLAPL/33991/2026	WALAYAT KHAN	MANOJ KUMAR MALLICK	AIR FIELD P.S. /228 /2026
	ABLAPL/12779/2026	VS	VS	()
		STATE OF ODISHA		//
417	D-ABLAPL/33828/2026	SUMIT KUMAR JENA	AMULYA RATNA PANDA	JALESWAR /625 /2026
	ABLAPL/12780/2026	VS	VS	()
		STATE OF ODISHA		//
418	D-ABLAPL/33342/2026	JYOTI PRAKASH JENA	SATYABRATA DASH	BADACHANA /349 /2026
	ABLAPL/12781/2026	VS	VS	()
		STATE OF ODISHA		//
419	D-ABLAPL/33551/2026	UMAMANI MAHALIK	JAYAKRISHNA MOHAPATRA	BANSADA /245 /2026
	ABLAPL/12782/2026	VS	VS	()
		STATE OF ODISHA		//

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420	D-ABLAPL/33926/2026	CHAITANYA SUBUDHI	SRINIBAS KHANDAI	INFOVALLY UPD BHUBANESWAR /480
	ABLAPL/12783/2026	VS	VS	()
		STATE OF ODISHA		//
421	D-ABLAPL/32387/2026	SANJAYA KUMAR NAYAK @ PINTU	RAJ KISHOR SWAIN	KANDARPUR /213 /2026
	ABLAPL/12784/2026	VS	VS	()
		STATE OF ODISHA		//
422	D-ABLAPL/33735/2026	DEBADATTA BARAL	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /34 /2026
	ABLAPL/12785/2026	VS	VS	()
		STATE OF ODISHA		//
423	D-ABLAPL/34054/2026	PROF. MAHENDRA KUMAR GARANAYAK	JAGABANDHU ROUT	BARANGA /428 /2026
	ABLAPL/12786/2026	VS	VS	()
		STATE OF ODISHA		//
424	D-ABLAPL/34026/2026	KARTIKA BEHERA @ KARTIK CHANDRA BEHERA	SANJIB KUMAR BHANJADEO	BAGHAMARI /220 /2026
	ABLAPL/12787/2026	VS	VS	()
		STATE OF ODISHA		//
425	D-ABLAPL/34068/2026	TRILOCHAN BHATRA	DEBABRATA DASH	GOLAMUNDA /61 /2026
	ABLAPL/12788/2026	VS	VS	()
		STATE OF ODISHA		//
426	D-ABLAPL/34065/2026	TRILOCHAN BHATRA	DEBABRATA DASH	GOLAMUNDA /52 /2026
	ABLAPL/12789/2026	VS	VS	()
		STATE OF ODISHA		//
427	D-ABLAPL/34080/2026	JHILI JENA	RABI NARAYAN PANDA	DHAMNAGAR /138 /2025
	ABLAPL/12790/2026	VS	VS	()
		STATE OF ODISHA		//
428	D-ABLAPL/34069/2026	TRILOCHAN BHATRA	DEBABRATA DASH	GOLAMUNDA /76 /2026
	ABLAPL/12791/2026	VS	VS	()
		STATE OF ODISHA		//
429	D-ABLAPL/33757/2026	BISWAJIT SAHOO	BISWA CHANDAN MOHANTY	FATEGARH /219 /2025
	ABLAPL/12792/2026	VS	VS	()
		STATE OF ODISHA		//
430	D-ABLAPL/33908/2026	BAPI JIT	SOUMYA JYOTI BISWAL	MARINE CHUDAMANI /52 /2026
	ABLAPL/12793/2026	VS	VS	()
		STATE OF ODISHA		//
431	D-ABLAPL/34072/2026	TRILOCHAN BHATRA	DEBABRATA DASH	KEGAON /101 /2026

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	ABLAPL/12794/2026	VS	VS	()
		STATE OF ODISHA		//
432	D-ABLAPL/34042/2026	MANINI BISWAL @ KHANDUAL	AMULYA RATNA PANDA	BINJHARPUR /477 /2026
	ABLAPL/12795/2026	VS	VS	()
		STATE OF ODISHA		//
433	D-ABLAPL/32274/2026	SOVAN MISHRA	JAYDEEP PAL	ANGUL TOWN /329 /2021
	ABLAPL/12796/2026	VS	VS	()
		STATE OF ODISHA		//
434	D-ABLAPL/33919/2026	DINESH BEHERA	DEEPALI MAHAPATRA	MANCHESWAR P.S. /842 /2026
	ABLAPL/12797/2026	VS	VS	()
		STATE OF ODISHA		//
435	D-ABLAPL/33935/2026	SK. NIZAMUDDIN @ NIZAM KHAN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /413 /2026
	ABLAPL/12798/2026	VS	VS	()
		STATE OF ODISHA		//